(b) The budget provision during the years 1982-83 and 1983-84 and its utilisation upto February, 1983 for which figures available, is a<sub>s</sub> under:,

Written Answers

(Rs. in lakhs)

Budget P	rovision	Amount spent upto 5 February, 1983
1982-83	1983-84	
51	22	58.81

## Development of Mohanbari Airport

739. SHRI ROBIN KAKAT?: Will Minister of TOURISM AND CIVIL AVIATION be pleased state:

- (a) the amount sanctioned for the development of Mohanbari civil airport in As?am and the amount spent so far upto the end of March, 1983; and
- (b) by when the airport is likely to be ready for operation by the Indian Airlines

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHED ALAM KHAN): (a) An amount of Rs. 2.42 crores has been sanctioned for the development of Mohanbari aerodrome in Assam and Rs. 41.20 lakh3 has so far been spent upto the end of March, 1983.

(b) The contract for the work which was awarded in February 1981, has been rescinded because of very unsatisfactory progress. Fresh tenders have been invited and the work is expected to be completed in 1-1 (2 years after the work has been re-awarded.

## Regrularisatiou of services of casual labourers/muster roll workers

740. SHRI DHANESHWAR MAJHI: Will  $th_e$ Minister of TOURISM AND CIVIL AVIATION be pleased

(a) whether it is a fact that casual labour muster roll workers are being employed by his Ministry|Depart-ments|subordinate offices under his Ministry;

(b) If so, what are the details thereof;

to Questions

- (c) whether their services are not being regularised even after the lapse of considerable period; if so, what are the reasons therefor; and
- (d) what action Government propose to take to regularise their services?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHED ALAM KHAN): (a) to (d) Information is being collected and will be placed on the Table of the House.

## Regularisation of the services of Casual Labour/Muster Roll Workers

- 741. SHRI . DHANESHWAR MAJHI: Will the Minister of DEFENCE be pleased to
- (a) whether it is a fact that casual labour|muster roll workers are being employed by his Ministry/Departments subordinate office, under his Ministry;
  - (b) if so, what are the details thereof;
- (c) whether their services are not biling regularised even after the lapse of considerable period; if so, what are the reasons therefor; and
- (d) what action Government propose to take to regularise that services?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (d) Information is being collected.

## Colour TV sets imported by ETTDC

742. DR. LOKESH CHANDRA: DR. (SHRIMATI) NAJMA HEPTULLA: SHRI P. N. SHUKUL:

Will the Minister of FINANCE be pleased

(a) the number of colour TV sets imported by the Electron; cs Trade